

(b). An Officer has been appointed with effect from the 2nd February, 1959, for this purpose. His report is awaited.

Mileage of Lines Surveyed on N.E. Railway

1113. Shri P. C. Borooah: Will the Minister of Railways be pleased to state how many railway lines have so far been surveyed during the Second Five Year Plan Period on the North-Eastern Railway?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (1) Sitalmarhi-Sonbarsa, (2) Muzaffarpur-Darbhanga, and (3) Rampur-Haldwani new lines have been surveyed

12hrs

PAPERS LAID ON THE TABLE

AMENDMENTS TO TRIPURA MOTOR VEHICLES RULES

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table, under sub-section (3) of Section 133 of the Motor Vehicles Act, 1939, a copy of each of the following Notifications making certain amendments to the Tripura Motor Vehicles Rules, 1954

(i) No F IV (70)/MV/58 dated the 8th November 1958

(ii) No MV/III-123/58 dated the 13th December, 1958

(iii) Two Notifications No F V (1)—MV/57 dated the 10th January, 1959 [Placed in Library; See No LT-1256/59].

NOTIFICATIONS ISSUED UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I

beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of each of the following Notifications:

(i) G S R No 201 dated 16th February, 1959

(ii) G S R. No 213 dated the 21st February, 1959, making certain amendment to the Rice and Paddy (Assam) Second Price Control Order, 1958

(iii) G S R No 218 dated the 18th February, 1959, making certain further amendment to the Uttar Pradesh Paddy (Restriction on Movement) Order, 1958 [Placed in Library, See No LT-1257/59]

OPINIONS ON BILL

Shri Raghbir Sahai (Budaun) Sir, I lay on the Table Paper Nos II and III to the Bill to amend the Code of Criminal Procedure which was circulated for the purpose of eliciting opinion thereon by the direction of the House on the 5th September, 1958.

12.02 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha

"In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Cost and Works Accountants Bill, 1959, which has been passed by the Rajya Sabha at its sitting held on the 19th February, 1959"

COST AND WORKS ACCOUNTANTS BILL

LAI D ON THE TABLE AS PASSED BY RAJYA SABHA

Secretary: I also lay on the Table of the House the Cost and Works Accountants Bill, 1959, as passed by Rajya Sabha.